

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 58 OF 2017 &
IA NO. 162 & 363 OF 2017**

Dated: 20th August, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

M/s Monnet Ispat & Energy Ltd.

.... Appellant(s)

Vs.

**Chhattisgarh State Electricity Regulatory Commission &
Anr.**

.... Respondent(s)

....

Counsel for the Appellant(s) : Ms. Noor Alam
Mr. D.K. Singh (Rep.)

Counsel for the Respondent(s) : Mr. C. K. Rai
Mr. Sachin Dubey for R-1

Ms. Suparna Srivastava
Ms. Sanjana Dua for R-2

ORDER

At the request of learned counsel for the appellant, the matter is adjourned to **10.09.2018.**

**(I.J. Kapoor)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

ts/mk